

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001190/2023	RAKESH KUMAR BIND VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /252 /2022 () //
2	BLAPL/0001191/2023	KANHA @ BABULI BEHERA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	G.R.P.S. /4 /2016 () //
3	BLAPL/0001192/2023	PRABIR KUMAR SINGH @ SITU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /20 /2020 () //
4	BLAPL/0001193/2023	KARAN KULDEEP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /2 /2023 () //
5	BLAPL/0001194/2023	SATRUGHANA @ SATRUDAMAN SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GANGAPUR (ASKA) /57 /2014 () //
6	BLAPL/0001195/2023	HADI DEI @ NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH SADAR /166 /2021 () //
7	BLAPL/0001196/2023	AJIT KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHANJANAGAR /583 /2020 () //
8	BLAPL/0001197/2023	ABHISHEK SINGH CHAUHAN VS REPUBLIC OF INDIA (CBI)	BISHNU PRASAD PRADHAN VS	/ /0 () //
9	BLAPL/0001198/2023	PANCHANAN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /416 /2022 () //
10	BLAPL/0001199/2023	BABULA PADUA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 () //
11	BLAPL/0001200/2023	RITFAL DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /20 /2023 () //

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12	BLAPL/0001201/2023	PURNA BISOYI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /80 /2020 () //
13	BLAPL/0001202/2023	KESHAB GOUDA @ KESAB GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /671 /2022 () //
14	BLAPL/0001203/2023	VIKARI SINDUR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
15	BLAPL/0001204/2023	MUNA ANSAARI VS STATE OF ODISHA	SANGRAM KESHARI SAHOO VS	/ /0 () //
16	BLAPL/0001205/2023	SURESH ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	DASPALLA /9 /2018 () //
17	BLAPL/0001206/2023	NABAKISHORE MAHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAKOT /12 /2022 () //
18	BLAPL/0001207/2023	JITENDRA @ JITEN JAMUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /110 /2019 () //
19	BLAPL/0001208/2023	UTTAM KUMAR MAHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	NAYAKOT /12 /2022 () //
20	BLAPL/0001209/2023	GURU DAS VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /109 /2021 () //
21	BLAPL/0001210/2023	SUNDAY @SANDAY PATEL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NAWAPARA /17 /2020 () //
22	BLAPL/0001211/2023	ANIL SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	barpalli /216 /2022 () //
23	BLAPL/0001212/2023	SUBIR BISOI	RAJIB LOCHAN PATNAIK	KOSAGUMUDA /48 /2021

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		VS	VS	()
24	BLAPL/0001213/2023	STATE OF ODISHA NABAGHAN PANDA	PRAKASH KUMAR MISHRA	// FATEGARH /122 /2022
		VS	VS	()
25	BLAPL/0001214/2023	STATE OF ODISHA BENUDHAR BHOI	RAMESH CHANDRA SWAIN	// barpalli /360 /2022
		VS	VS	()
26	BLAPL/0001215/2023	STATE OF ODISHA SK. SAHID @ SK. SOHID @ SK. SAYED	AMULYA RATNA PANDA	// SAHADEV KHUNTA /82 /2020
		VS	VS	()
27	BLAPL/0001216/2023	STATE OF ODISHA GAGAN BIHARI MISHRA	ANSUMAN BHUYAN	// EOW,BHUBANESWAR /3 /2018
		VS	VS	()
28	BLAPL/0001217/2023	STATE OF ODISHA GURUDEV ORAM	BIJAYA KUMAR RAGADA	// RENGALI (SAMBALPUR) /141 /2022
		VS	VS	()
29	BLAPL/0001218/2023	STATE OF ODISHA DHARMARAJ BHUISAL	SATYABRATA PANDA	// / /0
		VS	VS	()
30	BLAPL/0001219/2023	STATE OF ODISHA STEPHAN TIGGA	SHUBHENDU KUMAR PARIDA	// TUMUDIBANDHA /50 /2022
		VS	VS	()
31	BLAPL/0001220/2023	STATE OF ODISHA BABINA @ PRADEEP KUMAR ROUT	RAMAKANTA PANDA	// DHENKANAL TOWN /526 /2022
		VS	VS	()
32	BLAPL/0001221/2023	STATE OF ODISHA SUPI @ PRAVATI DAS	BISWARANJAN DALAI	// ASTARANGA /177 /2021
		VS	VS	()
33	BLAPL/0001222/2023	STATE OF ODISHA BABULA CHOUDHURY	TUKUNA KUMAR MISHRA	// TIKIRI /151 /2021
		VS	VS	()
34	BLAPL/0001223/2023	STATE OF ODISHA FANUEL LIMA @ JITU	DR. BINODA KUMAR MISHRA	// PADMAPUR /127 /2022
		VS	VS	()

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35	BLAPL/0001224/2023	STATE OF ODISHA SANSH PRADHAN VS	DR. BINOD KUMAR MISHRA VS	// PADMAPUR /127 /2022 ()
36	BLAPL/0001225/2023	STATE OF ODISHA AJIT KUMAR MAJHI VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /359 /2021 ()
37	BLAPL/0001226/2023	STATE OF ODISHA SHAHROOM VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
38	BLAPL/0001227/2023	STATE OF ODISHA PRABHAT KUMAR SAHOO @ PRABHATA KUMAR SAHOO VS	SHABANI PRASAD PRADHAN VS	// HARABHANGA /52 /2022 ()
39	BLAPL/0001228/2023	STATE OF ODISHA RAM CHANDRA PADHY VS	PRATIK NAYAK VS	// PADMAPUR /121 /2022 ()
40	BLAPL/0001229/2023	STATE OF ODISHA RAJIV SINDRIA @ LUCKY VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /622 /2021 ()
41	BLAPL/0001230/2023	STATE OF ODISHA SK. KURBAN @ GANDU @ KURBANI VS	JYOTIRMAYA SAHOO VS	// SPL.TASK FORCE /38 /2021 ()
42	BLAPL/0001231/2023	STATE OF ODISHA RINKU NAYAK @ RINKU NAIK VS	SURYAKANTA DWIBEDI VS	// BUGUDA /443 /2022 ()
43	BLAPL/0001232/2023	STATE OF ODISHA PURNA CHANDRA NAYAK VS	LAMBODOR ACHARI VS	// / /0 ()
44	BLAPL/0001233/2023	STATE OF ODISHA SADANANDA DAS VS	AMLAN SHAKTI PAUL VS	// / /0 ()
45	BLAPL/0001234/2023	STATE OF ODISHA KRUTIBAS MAHALA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SIMULIA /114 /2022 () //

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46	BLAPL/0001235/2023	JUGAL KISHORE TIWARI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /295 /2022 () //
47	BLAPL/0001236/2023	KIMUDU SONADHAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /238 /2022 () //
48	BLAPL/0001237/2023	PRASANTA BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAMUNIGAM /9 /2019 () //
49	BLAPL/0001238/2023	CHANDAN MAHARANA @ DHANA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /181 /2022 () //
50	BLAPL/0001239/2023	RANJAN KANHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
51	BLAPL/0001240/2023	RAJA DUTTA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /99 /2022 () //
52	BLAPL/0001241/2023	JANESH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /84 /2021 () //
53	BLAPL/0001242/2023	DAMODAR BEJ VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /188 /2018 () //
54	BLAPL/0001243/2023	RAMESH TANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /180 /2022 () //
55	BLAPL/0001244/2023	ERSHAD ALI MANDAL VS STATE OF ODISHA	SOMANATH MITRA VS	BHARATPUR PS /276 /2022 () //
56	BLAPL/0001245/2023	SAGAR DALEI @ SAGAR DALABEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BANIGOCHA /29 /2021 () //
57	BLAPL/0001246/2023	SAMINUL KHAN	SUBODH KUMAR MOHANTY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001247/2023	KANHA NAYAK	AMLAN SHAKTI PAUL	BAGHAMARI /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001248/2023	PURNA CHANDRA DAS @ PUNIA	AKSHAYA KUMAR SAHOO	TANGI (KHURDA) /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001249/2023	CHHABILA BHOI	UDIT RANJAN JENA	TUSRA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001250/2023	MICHAEL GAMANGA @ MIKHAIEL GAMANGO	PRAVAS PUJARI PARIDA	ADVA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001251/2023	JASUA GAMANGO	PRAVAS PUJARI PARIDA	ADVA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001252/2023	KURA RAITA	PRAVAS PUJARI PARIDA	ADVA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001253/2023	SANJAYA GAMANGO	PRAVAS PUJAREE PARIDA	ADVA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001254/2023	BHIMA MIRDHA	DILIP KUMAR SAHU	BANHARPALI /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	CMP/0000099/2023	PRAVAT DASH	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	()
		DIRECTOR, MEDICAL EDUCATION AND TRAINING, BBSR		//
67	CMP/0000100/2023	ADHIKARI JAYASINGH	HRUDANANDA MOHAPATRA	//
		VS	VS	()
		DHARMENDRA RAY		//
68	CMP/0000101/2023	DIPAK KUMAR DAS	SIDHARTH SHANKAR PADHY	//
		VS	VS	()

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69	CMP/0000102/2023	ASHOK KUMAR DAS SAMBHU SHARMA VS SURESH SHARMA	LALIT KUMAR MAHARANA VS	// // 0 //
70	CMP/0000103/2023	NRUSINGHA BEHERA VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, BBSR	BANSHIDHAR BAUG VS	// 0 //
71	CMP/0000104/2023	RAMA SAMAL @ BEWA VS PRATAP SAMAL	NARAYAN PRASAD PARIJA VS	// 0 //
72	CMP/0000105/2023	PRADEEP KUMAR NAIK VS LOKANATH SAHOO	BASUDEV BARIK VS	// 0 //
73	CMP/0000106/2023	SAUDAMINI SAHOO VS PAKEI SAHOO	BANSHIDHAR BAUG VS	// 0 //
74	CMP/0000107/2023	SUGYAN CHOUDHURY VS ANANDA KUMAR PATNAIK	SAMIR KUMAR MISHRA VS	// 0 //
75	CMP/0000108/2023	SATYABATI PRADHAN VS SARBESWAR JENA	SAMIR KUMAR MISHRA VS	// 0 //
76	CMP/0000109/2023	VIKASH KUMAR @ VIKASH BHOOT VS SARADA DEVI	B. N. MOHAPATRA VS	// 0 //
77	CMP/0000110/2023	LAXMINARAYAN SWAIN MOHAPATRA VS PRIYALATA SWAIN	MANORANJAN MUDULI VS	// 0 //
78	CMP/0000111/2023	NARAYAN PRADHAN @PADHAN VS SAGAR NEPAK	RABINDRA KUMAR SAHOO VS	// 0 //
79	CONTC/0000658/2023	SRIMANTA KUMAR SAHOO VS K.SUDARSAN CHAKRAVARTHY,IAS	BRAHMANANDA TRIPATHY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0000659/2023	SHREE VIDYA NIKETAN TRUST, KHORDHA VS K. SUDARSAN CHAKRABORTY, COLLECTOR CUM DISTRICT MAGISTRATE, KHORDHA	ADV VS	// 0 //
81	CONTC/0000660/2023	RAGHUNATH DASH VS BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES, ODISHA	ADV VS	// 0 //
82	CONTC/0000661/2023	JOGENDRA@JOGENDRA KUMAR SAHOO VS GOPABANDHU SATAPATHY, IAS	ADV. VS	// 0 //
83	CONTC/0000662/2023	SURENDRA KUMAR MOHARANA VS ARABINDA PADHEE, I.A.S.	ADV VS	// 0 //
84	CONTC/0000663/2023	BISWAJIT MOHAPATRA VS SURESH CHANDRA MAHAPATRA, I.A.S.	ADV VS	// 0 //
85	CONTC/0000664/2023	LAXMIKANTA MOHAPATRA VS S.ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT., ODISHA	ADV. VS	// 0 //
86	CONTC/0000665/2023	FAGUNU SAHU VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
87	CONTC/0000666/2023	RAJENDRA PRASAD JENA VS ASWATHI S, IAS	ADV. VS	// 0 //
88	CONTC/0000667/2023	ASHIRBADA JALLI VS BINITA SENAPATI, OES	ADV. VS	// 0 //
89	CONTC/0000668/2023	PRADEEP KUMAR SAHU VS ASWATHI S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
90	CONTC/0000669/2023	SIBA NARAYAN SAHOO VS ASWATHI S, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
91	CONTC/0000670/2023	SANTOSH KUMAR GARANAYAK	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHI S, I.A.S.		//
92	CONTC/0000671/2023	SANTOSH KUMAR DEHURY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
93	CONTC/0000672/2023	SARASIBALA MAJHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
94	CONTC/0000673/2023	SUBRAT TRIPATHY	ADV.	//
		VS	VS	0
		ASWATHI S,PRICIPAL SECY.,S AND M.E. DEPT.		//
95	CONTC/0000674/2023	UPENDRA KUMAR DASH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
96	CONTC/0000675/2023	MANOJ KUMAR SETHY	ADV	//
		VS	VS	0
		G MATHI VATHANAN, I.A.S.		//
97	CONTC/0000676/2023	NABAKISHORE MALIK	ADV	//
		VS	VS	0
		G MATHI VATHANAN, I.A.S.		//
98	CONTC/0000677/2023	SHANTA SAHU	ADV.	//
		VS	VS	0
		PREM CHANDRA CHAUDHARY,DIRECTOR,AGRICULTURE,ODISHA		//
99	CONTC/0000678/2023	SURESH KUMAR JENA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
100	CONTC/0000679/2023	MADHU SUDAN DEY	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
101	CONTC/0000680/2023	MADHU SUDAN DEY	G.K.NANDA	//
		VS	VS	0
		ASWATHI S,IAS		//
102	CONTC/0000681/2023	SABITA MOHANTY	ADV	//
		VS	VS	0

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103	CONTC/0000682/2023	ASWATHI S, I.A.S. KUNI@KUNILATA JENA VS	ADV VS	// // ()
104	CONTC/0000683/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR JYOTIRMAYEE SAHU VS	ADV. VS	// // ()
105	CONTC/0000684/2023	PRADEEP KUMAR SAHOO SARAT CHANDRA DAS VS	ADV. VS	// // ()
106	CONTC/0000685/2023	PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR SIMITA SAHU VS	ADV VS	// // ()
107	CONTC/0000686/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR BIJAYALAXMI PRIYADARSINI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
108	CONTC/0000687/2023	SURESH KUMAR BASISTHA, IAS HRUDESWAR BEHERA VS	ADV VS	// // ()
109	CRLA/0000120/2023	ANU GARG, I.A.S. SK. ASIF ALLI @ MD. ASIF IQBAL VS	SK. ZAFARULLA VS	// TIRTOL /183 /2014 ()
110	CRLA/0000121/2023	STATE OF ODISHA SK. AKIL ALI VS	SK. ZAFARULLA VS	// TIRTOL /183 /2014 ()
111	CRLA/0000122/2023	STATE OF ODISHA DUKHISHYAM TAREI VS	RANJAN KUMAR PRADHAN VS	// BRAHMAGIRI /192 /2010 ()
112	CRLA/0000123/2023	STATE OF ODISHA DIPU MUNDA @ KULAMANI MUNDA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /58 /2019 ()
113	CRLA/0000124/2023	STATE OF ODISHA JITENDRA KUMAR DAS @ JITU VS	ASUTOSH SAHOO VS	// BANKI /322 /2013 ()
		STATE OF ODISHA		//

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114	CRLA/0000125/2023	ASHOK KUMAR PATRA VS STATE OF ODISHA	PRATIK NAYAK VS	DASPALLA /200 /2015 () //
115	CRLA/0000126/2023	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	DASPALLA /254 /2022 () //
116	CRLA/0000127/2023	HUTASAN YADAV VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BOLANGIR TOWN /242 /2019 () //
117	CRLA/0000128/2023	BIKRAM KESHARI MALLIK VS STATE OF ODISHA	DEVASHIS PANDA VS	ASKA /176 /2008 () //
118	CRLMA/0000034/2023	RAGHUNATH BEHERA VS STATE OF ODISHA	ADV. VS	MARKAT NAGAR /50 /2019 () //
119	CRLMA/0000035/2023	SUDAMA CHARANA PATRA VS STATE OF ODISHA	ADV. VS	/ /0 () //
120	CRLMC/0000543/2023	MANARANJAN BEHERA@GENDUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADAMBADI /378 /2022 () //
121	CRLMC/0000544/2023	RAMESH CHANDRA PATRA VS STATE OF ODISHA	TATHAGATA SAHOO VS	MAHANGA /93 /2018 () //
122	CRLMC/0000545/2023	RITA MALLIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ITAMATI /180 /2021 () //
123	CRLMC/0000546/2023	SK.AHEMAD VS STATE OF ODISHA	ARIJEET MISHRA VS	TIRTOL /434 /2022 () //
124	CRLMC/0000547/2023	MANORANJAN DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NALCO /214 /2022 () //
125	CRLMC/0000548/2023	ISHAN DAS	ALOK KUMAR MOHAPATRA	NALCO /214 /2022

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000549/2023	JAGAT JIVAN PANI	SIVA SANKAR CHAINI	BADAGODA P.S. /379 /2020
		VS	VS	()
		UNION OF INDIA		//
127	CRLMC/0000550/2023	NARAYANA SAHOO	RANJAN KUMAR PRADHAN	SEA BEACH /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000551/2023	MANISH AGARWAL	YUVRAJ PARESH	MALKANGIRI /401 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000552/2023	NIRANJAN NAYAK	SANATAN DAS	BHUBAN /428 /2022
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000553/2023	ABINASH KUMAR SAHU@RANA	SUSHANTA KUMAR JOSHI	TUSRA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000554/2023	NITYANANDA PARIDA	DEEPAK KU. SAHOO	RAJNAGAR /153 /2017
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000555/2023	PRABIN MAHAKUD	AMULYA RATNA PANDA	PHULBANI SADAR /86 /2016
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000556/2023	SK.ABDUL KALIM	ALOK KUMAR DAS	JAJPUR SADAR /31 /2014
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000557/2023	GOKULA SWAIN	PARTHA SARATHI DAS	KODALA /283 /2016
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000558/2023	RANJIT SARANGI	DEBA RANJAN MAHAPATRA	SALIPUR /150 /2008
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000559/2023	S. AJIBUL@SK. AJIBUR	PRAVU PITYARTHI KU. PANDIT	KAMARDA /113 /2021
		VS	VS	()

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137	CRLMC/0000560/2023	STATE OF ODISHA RAJU MAJHI VS	PABITRA KUMAR NAYAK VS	// JAMANKIRA /176 /2016 ()
138	CRLMC/0000561/2023	STATE OF ODISHA SWAVIMANA DAS VS	S.S.RAY(2) VS	// SAHID NAGAR P.S. /400 /2020 ()
139	CRLMC/0000562/2023	STATE OF ODISHA JAGATANANDA SINHA VS	SHISHIR KU. ROUSTRAY VS	// / /0 ()
140	CRLMC/0000563/2023	ASSISTANT DIRECTOR (PMLA), ENFORCEMENT DIRECTORATE, GOVT. OF INDIA ZEYARAT ALI VS	SHISHIR KUMAR ROUSTRAY VS	// / /0 ()
141	CRLMC/0000564/2023	ASSISTANT DIRECTOR(PMLA),RNFORCEMENT DIRECTORATE,GOVT. OF INDIA GUNANIDHI BARIK VS	AMLAN SHAKTI PAUL VS	// / /0 ()
142	CRLMC/0000565/2023	STATE OF ODISHA PRAMOD DAS VS	AKSHAYA KUMAR SAHOO VS	// KHURDA ROAD G.R.P.S. /25 /2017 ()
143	CRLMC/0000566/2023	STATE OF ODISHA JAGAT JIVAN PANI VS	SIVA SANKAR CHAINI VS	// BADAGODA P.S. /289 /2021 ()
144	CRLMC/0000567/2023	UNION OF INDIA YASHOBANTA BARIK@JASHOBANTA BARIK VS	SURYAKANTA JENA VS	// BALASORE VIGILANCE /2 /2015 ()
145	CRLMC/0000568/2023	STATE OF ODISHA(VIG.) BABUL @ ASHOK KUMAR JENA VS	AMITAV TRIPATHY VS	// NAYAGARH /43 /2022 ()
146	CRLMC/0000569/2023	STATE OF ODISHA ISWAR DANTA@CHAULIA VS	MANAS CHAND VS	// AINTHAPALI /301 /2019 ()
147	CRLMC/0000570/2023	STATE OF ODISHA RAMACHANDRA NAYAK VS	BASANTA KUMAR DAS VS	// UDALA /114 /2007 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000571/2023	GANDHARBA SEN NAIK VS STATE OF ODISHA(VIG.)	PRAVASH CHANDRA JENA VS	CUTTACK VIGILANCE /33 /2018 () //
149	CRLMC/0000572/2023	HAREKRISHNA KISHAN @ HAREKRUSHNA KISHANBUDHIRAM DAS VS STATE OF ODISHA	VS	BONAI /185 /2022 () //
150	CRLMC/0000573/2023	SARBESWAR PRASAD SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /34 /2018 () //
151	CRLMC/0000574/2023	SUNIL KUMAR PATTNAIK VS KUMARI NAIK	BIJAY KUMAR BEHERA VS	/ /0 () //
152	CRLMC/0000575/2023	HARIPADA @ JAGANNATH GIRI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BHOGRAI /140 /2014 () //
153	CRLMC/0000576/2023	RAJESH KUMAR HARIJAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KHARIAR /177 /2021 () //
154	CRLMP/0000183/2023	ASATU MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
155	CRLMP/0000184/2023	MALI MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
156	CRLMP/0000185/2023	BIPAI MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
157	CRLMP/0000186/2023	TELI MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
158	CRLMP/0000187/2023	LAKSMAN MAJHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
159	CRLMP/0000188/2023	RUSHI MAJHI	DEBASIS TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000189/2023	KANHU MAJHI	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000190/2023	PALANG MAJHI	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000191/2023	SUBI MAJHI	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000192/2023	KANGU MAJHI	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000193/2023	SUNDARSINGH MAJHI	TEJ KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000194/2023	JUKHAI MAJHI	TEJ KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000195/2023	DHANADEI MAJHI	TEJ KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000196/2023	NAIKU MAJHI	TEJ KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000197/2023	RAISINGH MAJHI	TEJ KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000198/2023	ARATI PRADHAN	SRIKAR KUMAR RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000199/2023	RITWIK PATTNAIK	BISWAJIT NAYAK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0000200/2023	STATE OF ODISHA ANIL KUMAR PATRA VS SUPERINTENDENT OF POLICE, BALASORE	BIBHUTI RANJAN MOHANTY VS	// /0 ()
172	CRLMP/0000201/2023	GOURI BEHERA VS THE SUPERINTENDENT OF POLICE, PURI	BINAYAK PRASAD MOHANTY VS	// /0 ()
173	CRLMP/0000202/2023	NAURI KUMAR SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	// /0 ()
174	CRLMP/0000203/2023	RAMESH SAHOO VS RASHMITA SAHOO	ASHOK KUMAR SARANGI VS	// /0 ()
175	CRLMP/0000204/2023	AMAR KUMAR SHAH VS STATE OF ODISHA	SOMANATH NANDA VS	// /0 ()
176	CRLMP/0000205/2023	RASHID SHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// /0 ()
177	CRLREV/0000051/2023	M.KESHAB RAO VS M. JASMINE RAO	SURYAKANTA DWIBEDI VS	// /0 ()
178	CRLREV/0000052/2023	SOURAV NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// /0 ()
179	FAO/0000051/2023	PURNA DALAI@PURNA CHANDRA DALAI VS MRUGESWAR DEB	C.ANANDA RAO(SR. ADV.) VS	// /0 ()
180	MACA/0000068/2023	SUNITA SA VS BALBIR CHOWHAN	AKSHAYA KUMAR SAHOO VS	// /0 ()
181	MACA/0000069/2023	PRATIMA KUMARI MOHAPATRA VS KAILASH CHANDRA PANIGRAHI	SAMBEET PATTANAYAK VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MATA/0000032/2023	HIMANTINI MANJARI SETHY VS BIJAY KUMAR SETHY	SARADA PRASAD DASH VS	// 0 //
183	MATA/0000033/2023	AMITA DAS VS ALOK KUMAR MOHANTY	BIKRAM KISHORE NAYAK VS	// 0 //
184	MATA/0000034/2023	SUBRATINI NAYAK VS DILLIP KUMAR BANA	ASHOK DAS VS	// 0 //
185	MATA/0000035/2023	SWATI KRISHNA PRIYADARSHINI VS GITISH SAHOO	CHITTA RANJAN PATNAIK VS	// 0 //
186	MSA/0000002/2023	LAMBODAR BEHERA VS COMMNR.,ODISHA HINDU RELIGIOUS ENDOWMENT COMMISSION,ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
187	RPFAM/0000025/2023	BIMAL KUMAR MISHRA VS SAIBALINI MISHRA	SISIR KUMAR PUROHIT VS	// 0 //
188	RPFAM/0000026/2023	JAYASH CHANDRA PRADHAN VS PRATIBHA NAYAK	SURENDRA KUMAR BISWAL VS	// 0 //
189	RSA/0000032/2023	SUDESHNA DEI VS NARMADA SABAT	GOPINATH MISHRA VS	// 0 //
190	RVWPET/0000023/2023	SUKESINI PRADHAN VS SPECIAL ADMINSTRATOR,KANDHAMAL	SANJEEV UDGATA VS	// 0 //
191	TRP(C)/0000045/2023	MIRABAI SARANGI VS HARMOHAN KHANDAI	GOPAL KRISHNA NAYAK VS	// 0 //
192	TRP(C)/0000046/2023	ARPITA ACHARYA VS ASISH SATPATHY	SAMINA SHAHIN VS	// 0 //
193	TRP(C)/0000047/2023	MAMATA MISHRA	AMITABH PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ALOK MISHRA		//
194	WA/0000128/2023	MANAGING COMMITTEE OF SREEMAN HIGH SCHOOL, KUNIMAJHI	ER.KUNIMAJHI ANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WA/0000129/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		PRAFULLA KUMAR MISHRA		//
196	WA/0000130/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		HEMANTA KUMAR SAHOO		//
197	WA/0000131/2023	MANJULATA JENA	SOUMYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WA/0000132/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		GURU CHARAN DAS		//
199	WA/0000133/2023	ADDL. CHIEF SECY., WATER RESOURCES, ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		GAGAN BIHARI LENKA		//
200	WA/0000134/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		DHANESWAR PRADHAN		//
201	WA/0000135/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		NIRANJAN PANDA		//
202	WA/0000136/2023	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(T)	//
		VS	VS	0
		SUBRAT KUMAR DAS		//
203	WP(C)/0002858/2023	KUNI MAJHI	ER.DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0002859/2023	BHOLANATH BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0002860/2023	STATE OF ODISHA BALARAM NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
206	WP(C)/0002861/2023	STATE OF ODISHA BIDYUT BISWAS VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
207	WP(C)/0002862/2023	STATE OF ODISHA RAMA CHANDRA NEPAK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
208	WP(C)/0002863/2023	STATE OF ODISHA AJAYA KUMAR HARICHANDAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
209	WP(C)/0002864/2023	STATE OF ODISHA BISWANATH MANDINGA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
210	WP(C)/0002865/2023	STATE OF ODISHA RAGHUNATH SWARO VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
211	WP(C)/0002866/2023	STATE OF ODISHA TANUJA KARTIK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
212	WP(C)/0002867/2023	STATE OF ODISHA MANIKA URAON VS	ARABINDA TRIPATHY VS	// // ()
213	WP(C)/0002868/2023	STATE OF ODISHA GUNA SAGAR ORAM VS	ARABINDA TRIPATHY VS	// // ()
214	WP(C)/0002869/2023	STATE OF ODISHA SUDHIR KUMAR MOHARANA VS	SURENDRA KUMAR SAHOO VS	// // ()
215	WP(C)/0002870/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS ODISHA STATE SEEDS CORP. LTD.,BBSR	BANSHIDHAR SATAPATHY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0002871/2023	BALUNKESWAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0002872/2023	KRUSHNA CHANDRA DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0002873/2023	PRAKASH KUMAR BASTIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0002874/2023	SANGHAMITRA PRATAPSINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0002875/2023	BINOD BIHARI BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0002876/2023	DANDAPANI PANIGRAHI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
222	WP(C)/0002877/2023	SUPRAVA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0002878/2023	SARAT CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0002879/2023	PRADIPTA KUMAR PATTANAİK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	WP(C)/0002880/2023	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0002881/2023	MANJULA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0002882/2023	PRASANNA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0002883/2023	SANGHAMITRA KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0002884/2023	SHYAM SUNDAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0002885/2023	SANJAYA KUMAR PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ODISHA LIFT IRRIGATION CORP., BBSR		//
231	WP(C)/0002886/2023	PRAMOD CHANDRA SAHOO	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0002887/2023	NAROTTAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002888/2023	SUBIR KUMAR SENAPATI	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0002889/2023	LAXMI SAHU	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002890/2023	AHALYA DAKUA	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002891/2023	CHATURBHUJA MEHER	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0002892/2023	BAIKUNTHANATH SWAIN	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0002893/2023	CHAKRAPANI RANA	KIRTAN DANG	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0002894/2023	STATE OF ODISHA GHANASHYAM RANA VS	KIRTAN DANG VS	// // ()
240	WP(C)/0002895/2023	STATE OF ODISHA DR. ASWINI KUMAR SAHOO VS	AVIJIT MISHRA VS	// // ()
241	WP(C)/0002896/2023	STATE OF ODISHA CHOUDHURY GYANARANJAN PRAHARAJ VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0002897/2023	STATE OF ODISHA GOLAKH BEHERA VS	BASUDEV BARIK VS	// // ()
243	WP(C)/0002898/2023	THE COLLECTOR DHENKANAL CHITTARANJAN MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0002899/2023	STATE OF ODISHA GOKULANANDA BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// // ()
245	WP(C)/0002900/2023	AADHAR HOUSING FINANCE LTD. BBSR BASUDEV ROY VS	BANABIHARI RAY VS	// // ()
246	WP(C)/0002901/2023	STATE OF ODISHA BISHNU CHARAN RANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0002902/2023	STATE OF ODISHA HENARANI SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0002903/2023	STATE OF ODISHA GURU DUTT MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0002904/2023	UNION OF INDIA BISWAMBAR KHATUA VS	BIJAY KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0002905/2023	ANJAN KUMAR ROUTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	WP(C)/0002906/2023	HARISH CHANDRA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0002907/2023	BAISHNAB CHARAN SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0002908/2023	SAROJ KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0002909/2023	NARESH CHANDRA BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
255	WP(C)/0002910/2023	BIJAY KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
256	WP(C)/0002911/2023	ALOK RANJAN PATRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
257	WP(C)/0002912/2023	CHAITANYA CHARAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0002913/2023	NARENDRA NATH SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0002914/2023	JOGENDRA BINDHANI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
260	WP(C)/0002915/2023	SATYABRATA SWAIN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
261	WP(C)/0002916/2023	BHANUMATI JENA	PRAFULLA CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002917/2023	PRAMOD KUMAR SAHOO	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		PRINCIPAL SECY., GOVT. OF ODISHA		//
263	WP(C)/0002918/2023	JATIN KUMAR PATI	DHULESWAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0002919/2023	PANDABA NAG	SOUMYA KANTA TRPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002920/2023	SANTOSH KUMAR SAHOO	DHULESWAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002921/2023	LAXMINARAYAN SOREE	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002922/2023	RAMA CHANDRA MISHRA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0002923/2023	JITEN KUMAR PANDA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0002924/2023	MANASI MANJARI BEHERA	BARADA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002925/2023	BHABANI SANKAR DAS	BARADA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0002926/2023	BALABHADRA PRADHAN	BISHNU PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002927/2023	PARSURAM BARIK	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0002928/2023	STATE OF ODISHA HRUSIKESH MAHANTA VS	RANJIT SAMAL VS	// // 0
274	WP(C)/0002929/2023	STATE OF ODISHA MURALIDHAR KUANR VS	RANJIT SAMAL VS	// // 0
275	WP(C)/0002930/2023	STATE OF ODISHA RAMESH KUMAR MISHRA VS	RANJIT SAMAL VS	// // 0
276	WP(C)/0002931/2023	STATE OF ODISHA FIRDOUS JAMIL VS	SUSHANTA KUMAR MISHRA VS	// // 0
277	WP(C)/0002932/2023	STATE OF ODISHA BICHITRANANDA SAHOO VS	RANJIT SAMAL VS	// // 0
278	WP(C)/0002933/2023	STATE OF ODISHA BANSHIDHAR GIRI VS	RANJIT SAMAL VS	// // 0
279	WP(C)/0002934/2023	STATE OF ODISHA SHIBA PRASAD MEHER VS	RANJIT SAMAL VS	// // 0
280	WP(C)/0002935/2023	STATE OF ODISHA PUSPALATA MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
281	WP(C)/0002936/2023	STATE OF ODISHA AKSHAYA KUMAR MAHAKUD VS	RANJIT SAMAL VS	// // 0
282	WP(C)/0002937/2023	STATE OF ODISHA CHATURBHUJA BARIK VS	RANJIT SAMAL VS	// // 0
283	WP(C)/0002938/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0002939/2023	PRAVAKAR DUTTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
285	WP(C)/0002940/2023	MAHIPAL SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
286	WP(C)/0002941/2023	HIMANSU PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	WP(C)/0002942/2023	GANESHRAM PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	WP(C)/0002943/2023	SRIHARI SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	WP(C)/0002944/2023	CHUDAMANI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
290	WP(C)/0002945/2023	MOTILAL BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	WP(C)/0002946/2023	RAGHUNATH DNDASENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
292	WP(C)/0002947/2023	MANORANJAN PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
293	WP(C)/0002948/2023	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
294	WP(C)/0002949/2023	SUBASH CHANDRA JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	WP(C)/0002950/2023	SANJUKTA MAHANTA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002951/2023	SARAT KUMAR PATEL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0002952/2023	HEMSAGAR SAHA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0002953/2023	MANJUBALA JENA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002954/2023	CHAKRADHAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002955/2023	GOBINDA CHANDRA PANIGRAHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0002956/2023	GOPAL KRISHNA UPADHAYAY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0002957/2023	TARANISEN PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002958/2023	MARKANDA BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002959/2023	BHUBANESWAR PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002960/2023	KHIRABDHI TANAYA NANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002961/2023	DEVU RAMAMANI	KADAR MOHAMMAD	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002962/2023	UNION OF INDIA ABHIMANYU SAHU VS	RANJIT SAMAL VS	// // ()
308	WP(C)/0002963/2023	STATE OF ODISHA KISHOR BIHARI DANI VS	RANJIT SAMAL VS	// // ()
309	WP(C)/0002964/2023	STATE OF ODISHA BAURI BEHERA VS	SAROJ RANJAN SUBUDHI VS	// // ()
310	WP(C)/0002965/2023	STATE OF ODISHA BHABAGRAHI SAHOO VS	RANJIT SAMAL VS	// // ()
311	WP(C)/0002966/2023	STATE OF ODISHA HARSAMANI DEI VS	SRIDHAR RATH VS	// // ()
312	WP(C)/0002967/2023	STATE OF ODISHA KAKULAVARAPU SHANTA VS	SWARUP KUMAR PATNAIK VS	// // ()
313	WP(C)/0002968/2023	STATE OF ODISHA GANESWAR SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
314	WP(C)/0002969/2023	UNION OF INDIA RAMESH CHANDRA MOHAPATRA VS	KARUNAKAR RATH VS	// // ()
315	WP(C)/0002970/2023	STATE OF ODISHA SASHANKA SEKHAR DUTTA VS	SRI PITAMBAR PANDA VS	// // ()
316	WP(C)/0002971/2023	STATE OF ODISHA GOPAL PRADHAN VS	PITAMBAR PANDA VS	// // ()
317	WP(C)/0002972/2023	COMMNR. CUM SECY. DEPT. OF H AND FW, GOVT. OF ODISHA NILAMADHAB MAHASETHI VS	PITAMBAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002973/2023	SNIGDHAMAYEE BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
319	WP(C)/0002974/2023	LAXMIDHAR BALIARSINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
320	WP(C)/0002975/2023	AMAR NAYAK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
321	WP(C)/0002976/2023	DINAKRISHNA MOHANTY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
322	WP(C)/0002977/2023	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
323	WP(C)/0002978/2023	GORA GATTAN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
324	WP(C)/0002979/2023	LAXMIDHAR DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
325	WP(C)/0002980/2023	BHARAT BHUSAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
326	WP(C)/0002981/2023	ISADAT LIMMA VS STATE OF ODISHA	NILAMBAR NAYAK VS	// 0 //
327	WP(C)/0002982/2023	UMALOKANATH SAHANI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
328	WP(C)/0002983/2023	SANKAR PRASAD PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
329	WP(C)/0002984/2023	KRUSHNA CHANDRA ROUT	AJAYA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002985/2023	BISWARANJAN SAHOO	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002986/2023	MANJULATA DASH	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002987/2023	DHIREN ROY	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002988/2023	BRAJENDRA KUMAR BASANTIA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0002989/2023	BANDANA KAR	ASHIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002990/2023	LOKANATH PANDA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0002991/2023	BHAGYABAN JENAMANI	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0002992/2023	CHITRASEN BHATRA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0002993/2023	ANURADHA NAYAK	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002994/2023	GANESWAR MISHRA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0002995/2023	RADHAKANTA BHUYAN	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0002996/2023	STATE OF ODISHA MANORANJAN PRAHARAJ VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
342	WP(C)/0002997/2023	STATE OF ODISHA MUNA PENTHEI VS	SITANSU MOHAN SINGH VS	// // ()
343	WP(C)/0002998/2023	STATE OF ODISHA MAHANTA SUKHARAM DAS VS	PRASANNA KUMAR RATH VS	// // ()
344	WP(C)/0002999/2023	STATE OF ODISHA ABHIMANYU PATI VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
345	WP(C)/0003000/2023	STATE OF ODISHA JAGABANDHU BEHERA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
346	WP(C)/0003001/2023	STATE OF ODISHA MADHU SUDAN TRIPATHY VS	MITRA RANJAN TRIPATHY VS	// // ()
347	WP(C)/0003002/2023	STATE OF ODISHA PRAVAT KUMAR RATH VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
348	WP(C)/0003003/2023	STATE OF ODISHA DAMO KHANDPAN VS PUSPANJALI KHOSLA @ KONDHPAN	AGNIHOTRA SAHU VS	// // // ()
349	WP(C)/0003004/2023	KANGALI CHARAN PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0003005/2023	STATE OF ODISHA PURUSOTTAM DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0003006/2023	STATE OF ODISHA MURALIDHAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0003007/2023	GAGAN BAHADUR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0003008/2023	BANSHIDHAR KHATUA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0003009/2023	DHANESWAR DUTTA MOHAPATRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
355	WP(C)/0003010/2023	BUDHADEV SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0003011/2023	BASUDEV JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0003012/2023	GAJENDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0003013/2023	KABITA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0003014/2023	SANTOSH PRASAD BEHERA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
360	WP(C)/0003015/2023	MAHESWAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0003016/2023	KARUNAKAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0003017/2023	HARAPRIYA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0003018/2023	GOPINATH SAHOO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0003019/2023	SK. LALO	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
365	WP(C)/0003020/2023	SURENDRA KUMAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0003021/2023	THE SEAL COAT STRUCTURAL WORKS PVT. LTD.	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0003022/2023	RAMAKANTA PALEI	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O BARBIL		//
368	WP(C)/0003023/2023	SK. RAJAK	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
369	WP(C)/0003024/2023	DUSHMANTA KUMAR GIRI	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O KEONJHAR		//
370	WP(C)/0003025/2023	BENUDHAR MOHARANA	RAJKUMAR SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0003026/2023	AMULYA KUMAR SAHOO	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0003027/2023	MAMI MUDULI	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O ANGUL		//
373	WP(C)/0003028/2023	ANTARYAMI SAHU	JYOTSNARANI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0003029/2023	SOUBHAGYA LAXMI ACHARYA	BIDESH RANJAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0003030/2023	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
376	WP(C)/0003031/2023	STATE OF ODISHA M/S. BANABASI PANDA, PARADEEP VS	UMESH CHANDRA BEHURA VS	// // ()
377	WP(C)/0003032/2023	JOINT COMMNR.,(APPEAL), CTGST, CUTTACK CHANDRA SEKHAR MAHARANA VS	ABHISHEK MOHANTY VS	// // ()
378	WP(C)/0003033/2023	STATE OF ODISHA SULOCHANA DAKUA VS	PRAVASH CHANDRA JENA VS	// // ()
379	WP(C)/0003034/2023	STATE OF ODISHA MAMATA SAHOO VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
380	WP(C)/0003035/2023	STATE OF ODISHA BHIMSEN SAHU VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
381	WP(C)/0003036/2023	STATE OF ODISHA SOUDAMINI SAHU VS	DAYANANDA MOHAPATRA VS	// // ()
382	WP(C)/0003037/2023	STATE OF ODISHA JAYANTEE KUMARI SARANGI VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
383	WP(C)/0003038/2023	STATE OF ODISHA PRAMODINI DASH VS	AUROVINDA MOHANTY VS	// // ()
384	WP(C)/0003039/2023	STATE OF ODISHA TAPAN KUMAR ACHARYA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
385	WP(C)/0003040/2023	STATE OF ODISHA ODISHA GRAMYA BANK, KANJIPANI BRANCH VS THE COMMNR.-CUM-PRINCIPAL SECY.,R AND DM DEPT.	AUROVINDA MOHANTY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0003041/2023	SOUMYA RANJAN RATH VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
387	WP(C)/0003042/2023	BIBHUDHENDRA MOHANTY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
388	WP(C)/0003043/2023	ODISHA GRAMYA BANK, KANJIPANI BRANCH VS THE ASST. HORTICULTURE OFFICER-CUM-DDO, KUANR	AUROVINDA MOHANTY VS	// 0 //
389	WP(C)/0003044/2023	ODISHA GRAMYA BANK, KANJIPANI BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
390	WP(C)/0003045/2023	ODISHA GRAMYA BANK, KANJIPANI BRANCH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0003046/2023	ANJAN KUMAR CHAND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0003047/2023	BASANTA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0003048/2023	BIDYULATA PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0003049/2023	KESHABANANDA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0003050/2023	SUDHARANJAN MOHAKUD VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0003051/2023	BISHNUPRIYA CHINARA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0003052/2023	GITARANI MOHARANA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0003053/2023	PREMALATA MANIA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0003054/2023	LALIT KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0003055/2023	MAHESWAR BEHERA	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0003056/2023	PITAMBARA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0003057/2023	SARBESWAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0003058/2023	SAROJ KUMAR MOHANTY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0003059/2023	KISHORI MOHAN PATTANAİK	DR.JANMEJAYA RAY	//
		VS	VS	0
		THE SECY. S AND ME DEPT. BBSR		//
405	WP(C)/0003060/2023	PRATYUSHA KUMAR PARIDA	G.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0003061/2023	M/S ALEKH CONSTRUCTION, KEONJHAR	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE DY. COMMNR. OF CT AND GST, CIRCLE, KEONJHAR		//
407	WP(C)/0003062/2023	BIJAY KUMAR MOHANTA	DR.JANMEJAYA RAY	//
		VS	VS	0
		THE SECY. DEPT OF REVENUE AND DISASTER MANAGEMENT, BBSR		//
408	WP(C)/0003063/2023	M/S. BMS PROJECTS, MALKANGIRI	DEBRAT SETHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0003064/2023	STATE OF ODISHA MANAS KUMAR SATPATHY VS	BIMBISAR DASH VS	// // ()
410	WP(C)/0003065/2023	STATE OF ODISHA ARCHANA GADODIA VS	SASWAT KUMAR ACHARYA VS	// // ()
411	WP(C)/0003066/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI M/S. BMS PROJECTS, MALKANGIRI VS	PRITISH BEHERA VS	// // ()
412	WP(C)/0003067/2023	STATE OF ODISHA ARCHANA GADODIA VS	SASWAT KUMAR ACHARYA VS	// // ()
413	WP(C)/0003068/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI M/S KIRAN SMART FACTORY PRODUCTS I PVT. LTD. VS	ABHIRAM KANTA SARANGI VS	// // ()
414	WPCRL/0000012/2023	THE NBCC INDIA LTD., BBSR SATYAJIT PATNAIK VS	LALITENDU MISHRA VS	// //0 ()
415	ABLAPL/0001145/2023	AMRITA PATTANAIAK SOURAV SWAIN VS	HARIPAD MOHANTY VS	// PURIGHAT /23 /2023 ()
416	ABLAPL/0001146/2023	STATE OF ODISHA CHANDRABHANU PADHAN VS	LALIT SAHU VS	// SAINTALA /17 /2023 ()
417	ABLAPL/0001147/2023	STATE OF ODISHA RAGHU NANDAN SAHU VS	HEMANT KUMAR MUND VS	// DHANUPALI /28 /2023 ()
418	ABLAPL/0001148/2023	STATE OF ODISHA GURU PRASAD PANI @ BULU PANI @ GIRI VS	ARIJEET MISHRA VS	// DERABIS /27 /2023 ()
419	ABLAPL/0001149/2023	STATE OF ODISHA PRAKASH NATHA @ PRAKASH CHANDRA NATH VS	JANGYA PRAKASH PARIDA VS	// JODAPADAR /14 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0001150/2023	DONGER SING SATNAMI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JONK /289 /2022 () //
421	ABLAPL/0001151/2023	PRANABA NANDA BABU VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BHEDEN /16 /2023 () //
422	ABLAPL/0001152/2023	BADAL SINGH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /22 /2023 () //
423	ABLAPL/0001153/2023	CHAKRADHAR PRUSTY VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /282 /2022 () //
424	ABLAPL/0001154/2023	AMULYA KUMAR BISWAL VS STATE OF ODISHA	P.K.MOHAPATRA VS	CHANDABALI /33 /2023 () //
425	ABLAPL/0001155/2023	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	R.R.SATAPATHY VS	BARI /31 /2023 () //
426	ABLAPL/0001156/2023	ABDUL MAZID KHAN @ ABDUL MAZIB KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /30 /2023 () //
427	ABLAPL/0001157/2023	SUNIL MALLIK @ SAMBHU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /5 /2023 () //
428	ABLAPL/0001158/2023	NIRMALA BEHERA VS STATE OF ODISHA	D.P.JENA VS	SALIPUR /23 /2023 () //
429	ABLAPL/0001159/2023	SURESH CHANDRA BISOI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /101 /2018 () //
430	ABLAPL/0001160/2023	BHIMA @ SUSHANTA BHAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /31 /2023 () //
431	ABLAPL/0001161/2023	BASANTI JENA	JAYAKRISHNA MOHAPATRA	SIMULIA /282 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0001162/2023	GAJENDRA NATHA @ RAJIB NATH @ RAJU	JANGYA PRAKASH PARIDA	JODAPADAR /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0001163/2023	MANAGOBINDA JENA	JAYAKRISHNA MOHAPATRA	SIMULIA /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0001164/2023	AYUSMAN TURUK	BISWARANJAN MAHARATHA	KAKIRIGUMMA /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0001165/2023	DAMODAR SAHOO	PRAKASH CHANDRA MISHRA	NARASINGHPUR /138 /2012
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001166/2023	DILLAR MALIK @ DEALARA MALICK @ DELARA MALICK	AMRUTI RANJAN MOHAPATRA	RAJKANIKA /517 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001167/2023	NIRBHAYA KUMAR SAHANI	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001168/2023	BIKRAM SWAIN	PRADEEP KUMAR MOHAPATRA	FATEGARH /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001169/2023	MD. SAMSER @ HAMA	BISWAJIT NAYAK	JATNI P.S. /430 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001170/2023	BAIKUNTHA PARIDA	SAMARESH PATTANAİK	MARINE PS AT PARADIP /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001171/2023	RANJIT MALLICK	LINGARAJ SARANGI	MANCHESWAR P.S. /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001172/2023	BIGHNA RAJ BISOYI	ASHOK KUMAR PRADHAN	TARASINGI /387 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0001173/2023	STATE OF ODISHA SANGITA DALAI VS	PUNIL KUMAR SWAIN VS	// / /0 ()
444	ABLAPL/0001174/2023	STATE OF ODISHA BAPU @ RAGHUNATH KHATUA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /2 /2023 ()
445	ABLAPL/0001175/2023	STATE OF ODISHA INDRAMANI NAIK @ BHASAL VS	SUSIL KUMAR PATTNAIK VS	// BARIA /10 /2023 ()
446	ABLAPL/0001176/2023	STATE OF ODISHA CHAUTURA DEEP VS	PUNIL KUMAR SWAIN VS	// EOW,BHUBANESWAR /20 /2022 ()
447	ABLAPL/0001177/2023	STATE OF ODISHA GOPINATH SETHI @ RAJA SETHI VS	DEEPAK KUMAR MOHAPATRA VS	// KHAIRA /116 /2022 ()
448	ABLAPL/0001178/2023	STATE OF ODISHA NILA MAJHI VS	SUBODH KUMAR MOHANTY VS	// BHAWANIPATNA SADAR /433 /2022 ()
449	ABLAPL/0001179/2023	STATE OF ODISHA N. SARASWATI PATRA VS	SURYAKANTA DASH VS	// KHALLIKOTE /33 /2023 ()
450	ABLAPL/0001180/2023	STATE OF ODISHA ANJAN KISAN VS	MANOJ OJHA VS	// MAHULPALI /140 /2022 ()
451	ABLAPL/0001181/2023	STATE OF ODISHA PADIA @ PRADEEP BALIARSINGH VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /7 /2023 ()
452	ABLAPL/0001182/2023	STATE OF ODISHA RATIKANTA BISWAL VS	PUNIL KUMAR SWAIN VS	// / /0 ()
453	ABLAPL/0001183/2023	STATE OF ODISHA N. SATRU PATRA VS	ASHOK DAS VS	// DHARAKOT PS /272 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0001184/2023	DAMAYANTI NAHAK VS STATE OF ODISHA	PARSURAM DAS VS	//0 () //
455	ABLAPL/0001185/2023	SIBU MALLICK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /304 /2022 () //
456	ABLAPL/0001186/2023	JYOTI RANJAN NAIK @ NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ANGUL TOWN /42 /2023 () //
457	ABLAPL/0001187/2023	NICHOLAS KERKETTA VS STATE OF ODISHA	ANITA SAHOO VS	BRAHMANITARANG /242 /2022 () //
458	ABLAPL/0001188/2023	SURATHA BEHERA @ KALU VS STATE OF ODISHA	ABHISHEK MOHANTY VS	TANGARPALI /202 /2022 () //
459	ABLAPL/0001189/2023	BIBHUTI BHUSAN CHAMPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /28 /2023 () //
460	ABLAPL/0001190/2023	SOUMIK ROUSTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /15 /2023 () //
461	ABLAPL/0001191/2023	ARUNA KUMAR ACHARYA VS STATE OF ODISHA(VIG.)	SUNIL KUMAR PALAI VS	JEYPORE VIGILANCE /5 /2023 () //
462	ABLAPL/0001192/2023	KRUTIBAS MISHRA @ BABU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAIDYANATHPUR /22 /2023 () //
463	ABLAPL/0001193/2023	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	SHRISTY JAIN VS	COLLIERY /30 /2023 () //
464	ABLAPL/0001194/2023	SANTU PRADHAN @ SANTOSH PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /157 /2022 () //
465	ABLAPL/0001195/2023	RAJENDRA KUMAR BISWAL	SURENDRA KUMAR BISWAL	PHIRINGIA /191 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0001196/2023	VS STATE OF ODISHA SANGRAM KESHARI PATRA VS STATE OF ODISHA	VS RAMAKANTA SARANGI VS	() // JAJPUR TOWN /32 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :31/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 MSA/2/2023	LAMBODAR BEHERA-MP	ARJUNA CHARANA BEHERA
2	2/2023 MSA/2/2023	LAMBODAR BEHERA-MP	ARJUNA CHARANA BEHERA
3	3/2023 MSA/2/2023	LAMBODAR BEHERA-MP	ARJUNA CHARANA BEHERA
4	8/2023 ARBA/57/2018	NALCO-MP	M/S PAMI RATH, S GUMANSINGH, J MOHANTY, P MO
5	26/2023 CONTC/1043/2020	GOURANG CHARAN PANDA-MP	M/S.PRAKASH KU.ROUT
6	32/2023 CRLMP/198/2023	ARATI PRADHAN-MP	SRIKAR KUMAR RATH
7	32/2023 RPFAM/26/2023	JAYASH CHANDRA PRADHAN-MP	SURENDRA KUMAR BISWAL
8	33/2023 CRLMP/203/2023	RAMESH SAHOO-MP	ASHOK KUMAR SARANGI
9	33/2023 RPFAM/26/2023	JAYASH CHANDRA PRADHAN-MP	SURENDRA KUMAR BISWAL
10	34/2023 CRLMP/1092/2022	RADHARANI NAYAK-MP	RAKESH KUMAR ROUSTRAY
11	45/2023 MATA/33/2023	AMITA DAS-MP	BIKRAM KISHORE NAYAK
12	53/2023 TRP(C)/45/2023	MIRABAI SARANGI-MP	GOPAL KRISHNA NAYAK
13	54/2023 TRP(C)/46/2023	ARPITA ACHARYA-MP	SAMINA SHAHIN
14	68/2023 CRLREV/876/2018	RAJESH MOHAPATRA@RAJESH KU.MOHAPATRA-MP	SURYAKANTA DWIBEDI
15	69/2023 CRLREV/51/2023	M.KESHAB RAO-MP	SURYAKANTA DWIBEDI
16	71/2023 FAO/448/2022	MANAGER,NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
17	72/2023 FAO/42/2023	B.M.,M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
18	73/2023 FAO/42/2023	B.M.,M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
19	74/2023 FAO/492/2019	STATE OF ODISHA-MP	
20	75/2023 FAO/367/2022	PURANLAL SAHU-MP	
21	76/2023 FAO/51/2023	PURNA DALAI@PURNA CHANDRA DALAI-MP	C.ANANDA ROUT(SR. ADV.)
22	87/2023 RSA/217/2020	MANMATH SINGH-MP	MAHESWAR MOHANTY
23	88/2023 RSA/32/2023	SUDESHNA DEI-MP	GOPINATH MISHRA
24	89/2023 RSA/84/2021	NARAYANA PRADHAN-MP	SADASIVA PATRA
25	90/2023 RSA/297/2009	JANATA RANGAMANCH-MP	M/S.ANTARYAMI SWAIN
26	105/2023	ADHIKARI JAYASINGH-MP	HRUDANANDA MOHAPATRA

27	CMP/100/2023 106/2023	DIPAK KUMAR DAS-MP	SIDHARTH SHANKAR PADHY
28	CMP/101/2023 107/2023	SAMBHU SHARMA-MP	LALIT KUMAR MAHARANA
29	CMP/102/2023 108/2023	RAMA SAMAL @ BEWA-MP	NARAYAN PRASAD PARIJA
30	CMP/104/2023 109/2023	SAUDAMINI SAHOO-MP	BANSHIDHAR BAUG
31	CMP/106/2023 110/2023	SUGYAN CHOUDHURY-MP	SAMIR KUMAR MISHRA
32	CMP/107/2023 111/2023	SATYABATI PRADHAN-MP	SAMIR KUMAR MISHRA
33	CMP/108/2023 112/2023	VIKASH KUMAR @VIKASH BHOOT-MP	B. N. MOHAPATRA
34	CMP/109/2023 113/2023	LAXMINARAYAN SWAIN MOHAPATRA-MP	MANORANJAN MUDULI
35	CMP/110/2023 114/2023	NARAYAN PRADHAN @PADHAN-MP	RABINDRA KUMAR SAHOO
36	CMP/111/2023 122/2023	BINAYAK MISHRA-MP	M/S.J.R.DASH
37	MACA/680/2014 123/2023	N.I.CO.LTD-MP	M/S.S.ROY, A. GHOSE
38	MACA/1177/2007 124/2023	SUNITA SA-MP	AKSHAYA KUMAR SAHOO
39	MACA/68/2023 125/2023	BRANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
40	MACA/858/2017 126/2023	ROJALINI BISWAL @ SWAIN-MP	KAPILA CHARAN NAYAK
41	MACA/43/2023 169/2023	MINTU @ MANTU DIGAL-MP	PRAMOD CHANDRA SEJPADA
42	BLAPL/36/2023 170/2023	SHREEKANTA PARIDA-MP	UNMESH CHANDRA JENA
43	BLAPL/11795/2022 171/2023	PRAVAKAR PARIDA-MP	
44	BLAPL/3968/2022 172/2023	SRIDHAR PATRA-MP	TANMAYA KUMAR MOHANTY
45	BLAPL/8340/2022 173/2023	RANJIT NAYAK @ RANJU-MP	SUMIT SEKHAR PATTANAIAK, M.K.BARIK
46	BLAPL/8002/2022 174/2023	PRADEEP KUMAR SETHY-MP	
47	BLAPL/2023/2020 175/2023	PRABHU YADAV-MP	PRASANTA KUMAR NANDA
48	BLAPL/1090/2023 176/2023	MANARANJAN ROUT-MP	BALARAM NAYAK
49	BLAPL/12595/2022 177/2023	PRADEEP PARIDA-MP	RAMDAS ACHARY
50	BLAPL/6619/2022 178/2023	AKASH KUMAR SAHOO-MP	
51	BLAPL/4275/2022 179/2023	JAGA DAS-MP	
52	BLAPL/12031/2022 248/2023	MITU@MURALI SAHU-MP	TAPAS KUMAR ACHARYA
53	CRLA/462/2022 249/2023	SK. ASIF ALLI @ MD. ASIF IQBAL-MP	SK. ZAFARULLA
54	CRLA/120/2023 250/2023	SK. ASIF ALLI @ MD. ASIF IQBAL-MP	SK. ZAFARULLA
55	CRLA/120/2023 251/2023	SK. ASIF ALLI @ MD. ASIF IQBAL-MP	SK. ZAFARULLA
56	CRLA/120/2023 252/2023	SK. AKIL ALI-MP	SK. ZAFARULLA
57	CRLA/121/2023 253/2023	SK. AKIL ALI-MP	SK. ZAFARULLA
	CRLA/121/2023		

58	254/2023 CRLA/121/2023	SK. AKIL ALI-MP	SK. ZAFARULLA
59	255/2023 CRLA/650/2022	RAMAKANTA BALIARSINGH-MP	
60	256/2023 CRLA/673/2018	NARAYAN CHANDRA NAYAK-MP	SATYABRATA PRADHAN
61	257/2023 CRLA/351/2021	PUKHRAJ GOUR-MP	TUKUNA KUMAR MISHRA, J.K.PANDA, S.S.DASH, B.K
62	258/2023 CRLA/24/2017	KRUSHNA MOHAN DASH-MP	M/S.JUGALA KISHORE PANDA
63	259/2023 CRLA/122/2023	DUKHISHYAM TAREI-MP	RANJAN KUMAR PRADHAN
64	260/2023 CRLA/122/2023	DUKHISHYAM TAREI-MP	RANJAN KUMAR PRADHAN
65	261/2023 ABLAPL/15022/2022	TUNU JENA @ TRILOCHANA JENA-MP	
66	261/2023 CRLA/617/2019	PAPU SAHU-MP	M/S.PRABHU PRASANNA BEHERA B.C.MOHANTY L.S
67	262/2023 CRLA/124/2023	JITENDRA KUMAR DAS @ JITU-MP	ASUTOSH SAHOO
68	262/2023 ABLAPL/16204/2022	VISHAL PRADHAN-MP	
69	263/2023 ABLAPL/15293/2022	TAPAN BHOSAGAR-MP	
70	263/2023 CRLA/125/2023	ASHOK KUMAR PATRA-MP	PRATIK NAYAK
71	264/2023 ABLAPL/15268/2022	TAPAN BHOSAGAR-MP	
72	264/2023 CRLA/125/2023	ASHOK KUMAR PATRA-MP	PRATIK NAYAK
73	265/2023 CRLA/165/2020	BIJAY SEMULI-MP	MR.PRASHANT KUMAR NANDA D.SAHOO M/S.R.B.MI
74	265/2023 ABLAPL/15849/2022	BUBHUTI DAS @ BIBHUTI BHUSAN DAS-MP	
75	266/2023 ABLAPL/16151/2022	BANAMBAR BEHERA-MP	
76	266/2023 CRLA/128/2023	BIKRAM KESHARI MALLIK-MP	DEVASHIS PANDA
77	267/2023 ABLAPL/15369/2022	BINODINI SAHOO @ SAHU-MP	
78	267/2023 CRLA/128/2023	BIKRAM KESHARI MALLIK-MP	DEVASHIS PANDA
79	268/2023 CRLA/1003/2022	JHAJA JAL-MP	JNYANANANDA PANDA
80	268/2023 ABLAPL/7243/2022	BASANTI MALIK-MP	SANTOSH KUMAR DWIVEDY
81	269/2023 CRLA/637/2016	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY
82	269/2023 ABLAPL/9788/2022	SAMIRA @ SAMIR KUMAR JENA-MP	
83	270/2023 ABLAPL/14905/2022	SATYAJIT DAS-MP	
84	271/2023 ABLAPL/16024/2022	SUROJIT MOHANTY @ SUJIT MAITY-MP	
85	272/2023 ABLAPL/9580/2020	MANOJ KUMAR NAYAK-MP	
86	273/2023 ABLAPL/5527/2022	PABITRA RANJAN SAHOO-MP	NILAMBAR NAYAK
87	274/2023 ABLAPL/16570/2022	MAMATA MUDULI-MP	
88	275/2023 ABLAPL/16752/2022	TIKI @ TIKIA BEHERA-MP	
89	276/2023	BAPI @ CHITRASEN BRAHMA-MP	

	ABLAPL/13147/2022		
90	311/2023 WA/128/2023	MANAGING COMMITTEE OF SREEMAN HIGH SCHOOL, KAPASOLE, KAMARUPA DISTRICT, ASSAM	RAMESH CHANDRA ACHARYA
91	312/2023 WA/129/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
92	313/2023 WA/129/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
93	314/2023 WA/129/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
94	315/2023 WA/130/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
95	316/2023 WA/130/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
96	317/2023 WA/130/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
97	318/2023 WA/131/2023	MANJULATA JENA-MP	SOUMYA DEV RAY
98	319/2023 WA/132/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
99	320/2023 WA/132/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
100	321/2023 WA/132/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
101	322/2023 WA/133/2023	ADDL. CHIEF SECY., WATER RESOURCES, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
102	323/2023 WA/133/2023	ADDL. CHIEF SECY., WATER RESOURCES, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
103	324/2023 WA/133/2023	ADDL. CHIEF SECY., WATER RESOURCES, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
104	325/2023 WA/134/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
105	326/2023 WA/134/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
106	327/2023 WA/134/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
107	328/2023 WA/135/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
108	329/2023 WA/135/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
109	330/2023 WA/135/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
110	331/2023 WA/173/2020	INSPECTOR GENERAL OF POLICE, C.R.P.F.-MP	BABITA SAHU (CENTRAL GOVT. COUNSEL)(O.H.C.)
111	332/2023 WA/136/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
112	333/2023 WA/136/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
113	334/2023 WA/136/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
114	384/2023 CRLMC/544/2023	RAMESH CHANDRA PATRA-MP	TATHAGATA SAHOO
115	385/2023 CRLMC/550/2023	NARAYANA SAHOO-MP	RANJAN KUMAR PRADHAN
116	386/2023 CRLMC/104/2015	SHYAM@SHYAMLAL SHARM-MP	M/S.SIDHARTHA DAS
117	387/2023 CRLMC/553/2023	ABINASH KUMAR SAHU@RANA-MP	SUSHANTA KUMAR JOSHI
118	388/2023 CRLMC/554/2023	NITYANANDA PARIDA-MP	DEEPAK KU. SAHOO
119	389/2023 CRLMC/559/2023	S. AJIBUL@SK. AJIBUR-MP	PRAVU PITYARTHI KU. PANDIT
120	390/2023 CRLMC/118/2023	GULLY@GANESWAR NATH-MP	

121	391/2023 CRLMC/104/2023	SUSANTA BEHERA @ SUKA-MP	
122	392/2023 CRLMC/74/2023	BANOJ BEHERA-MP	NIRANJAN PANDA
123	393/2023 CRLMC/3899/2022	AJAYA KUMAR BEHERA-MP	NIRANJAN PANDA
124	394/2023 CRLMC/129/2023	M/S. SIDDHI VINAYAK LIFTERS-MP	
125	395/2023 CRLMC/562/2023	JAGATANANDA SINHA-MP	SHISHIR KU. ROUSTRAY
126	396/2023 CRLMC/563/2023	ZEYARAT ALI-MP	SHISHIR KUMAR ROUSTRAY
127	397/2023 CRLMC/572/2023	HAREKRISHNA KISHAN @ HAREKRUSHNA KISHAN-MP	BUDHIRAM DAS
128	398/2023 CRLMC/570/2023	RAMACHANDRA NAYAK-MP	BASANTA KUMAR DAS
129	399/2023 CRLMC/571/2023	GANDHARBA SEN NAIK-MP	PRAVASH CHANDRA JENA
130	400/2023 CRLMC/574/2023	SUNIL KUMAR PATNAIK-MP	BIJAY KUMAR BEHERA
131	401/2023 CRLMC/576/2023	RAJESH KUMAR HARIJAN-MP	RAMANI KANTA PATTANAİK
132	1310/2023 WP(C)/30558/2022	ASHOK KUMAR SWAIN-MP	
133	1311/2023 WP(C)/2876/2023	DANDAPANI PANIGRAHI-MP	LAXMI PRASAD DWIVEDY
134	1312/2023 WP(C)/2885/2023	SANJAYA KUMAR PANDA-MP	DAYANANDA MOHAPATRA
135	1313/2023 WP(C)/2892/2023	BAIKUNTHANATH SWAIN-MP	ATMAJIT MANMITH DAS
136	1314/2023 WP(C)/2895/2023	DR. ASWINI KUMAR SAHOO-MP	AVIJIT MISHRA
137	1315/2023 WP(C)/2899/2023	GOKULANANDA BEHERA-MP	ANUGRAHA NARAYAN SAMANTARAY
138	1316/2023 WP(C)/2919/2023	PANDABA NAG-MP	SOUMYA KANTA TRPATHY
139	1317/2023 WP(C)/453/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR- MR BIRAJ PRADHAN	
140	1318/2023 WP(C)/2923/2023	JITEN KUMAR PANDA-MP	SUDEEP KUMAR SARANGI
141	1319/2023 WP(C)/12999/2022	DIBAKAR PATRA-MP	
142	1320/2023 WP(C)/34530/2022	SANJULATA SAHU-MP	PRAMOD KUMAR NAYAK
143	1321/2023 WP(C)/2961/2023	DEVU RAMAMANI-MP	KADAR MOHAMMAD
144	1322/2023 WP(C)/9885/2009	OM PR.AGRAWAL-MP	PRAFULLA KUMAR RATH
145	1323/2023 WP(C)/9885/2009	OM PR.AGRAWAL-MP	
146	1324/2023 WP(C)/2973/2023	SNIGDHAMAYEE BARIK-MP	PRABIR KUMAR RAY
147	1325/2023 WP(C)/2977/2023	ABHIMANYU JENA-MP	SUKANTA KUMAR DALAI
148	1326/2023 WP(C)/2980/2023	BHARAT BHUSAN PANDA-MP	SUKANTA KUMAR DALAI
149	1327/2023 WP(C)/34205/2022	KARTTIKA SAMAL-MP	
150	1328/2023 WP(C)/32212/2022	BISWAMBAR NAIK-MP	
151	1329/2023 WP(C)/2274/2023	THE MANAGEMENT OF M/S.STEEL AUTHORITY OF INDIA, DURG, BIRKEDA-MP	
152	1330/2023	CHITRASEN BHATRA-MP	MANOJ KUMAR PATI

153	WP(C)/2992/2023 1331/2023	M/S HIND STUDY CENTER, BARIPADA-MP	KALI PRASANNA MISHRA
154	WP(C)/2814/2023 1332/2023	APARNA MAHAKUD-MP	SIBA PRASAD SWAIN
155	WP(C)/36730/2021 1333/2023	DAMO KHANDPAN-MP	AGNIHOTRA SAHU
156	WP(C)/3003/2023 1334/2023	SANTOSH PRASAD BEHERA-MP	SHIVSANKAR MOHANTY
157	WP(C)/3014/2023 1335/2023	HARIBANDHU SATAPATHY-MP	M/S.NIHAR RANJAN MOHANTY
158	WP(C)/13040/2017 1336/2023	BIJAYA DAS-MP	LOPAMUDRA PRADHAN
159	WP(C)/4620/2016 1337/2023	BIJAYA DAS-MP	ASOK MOHANTY
160	WP(C)/4620/2016 1338/2023	BRAJA KISHORE PARIDA-MP	
161	WP(C)/219/2023 1339/2023	SOUBHAGYA LAXMI ACHARYA-MP	BIDESH RANJAN BEHERA
162	WP(C)/3029/2023 1340/2023	NARASINGHA PADHI-MP	
163	WP(C)/117/2023 1341/2023	M/S. BANABASI PANDA, PARADEEP-MP	UMESH CHANDRA BEHURA
164	WP(C)/3031/2023 1342/2023	SOUDAMINI SAHU-MP	DAYANANDA MOHAPATRA
165	WP(C)/3036/2023 1343/2023	BISWANATH MIRGA-MP	AMIT PRASAD BOSE
166	WP(C)/12732/2022 1344/2023	SOUMYA RANJAN RATH-MP	GOUTAM KUMAR ACHARYA
167	WP(C)/3041/2023 1345/2023	SOUMYA RANJAN RATH-MP	GOUTAM KUMAR ACHARYA
168	WP(C)/3041/2023 1346/2023	KISHORI MOHAN PATTANAIAK-MP	DR.JANMEJAYA RAY
169	WP(C)/3059/2023 1347/2023	PRATYUSHA KUMAR PARIDA-MP	G.P.MOHANTY
170	WP(C)/3060/2023 1348/2023	M/S ALEKH CONSTRUCTION, KEONJHAR-MP	SUBASH CHANDRA SAHOO
171	WP(C)/3061/2023 1349/2023	BIJAY KUMAR MOHANTA-MP	DR.JANMEJAYA RAY
172	WP(C)/3062/2023 1350/2023	M/S ALEKH CONSTRUCTION, KEONJHAR-MP	SUBASH CHANDRA SAHOO
173	WP(C)/3061/2023 1351/2023	SUBRAT SAHOO-MP	ANJAN KUMAR BISWAL
174	WP(C)/27397/2022 1352/2023	M/S. BMS PROJECTS, MALKANGIRI-MP	DEBRAT SETHY
175	WP(C)/3063/2023 1353/2023	MANAS KUMAR SATPATHY-MP	BIMBISAR DASH
176	WP(C)/3064/2023 1354/2023	ARCHANA GADODIA-MP	SASWAT KUMAR ACHARYA
177	WP(C)/3065/2023 1355/2023	M/S. BMS PROJECTS, MALKANGIRI-MP	PRITISH BEHERA
178	WP(C)/3066/2023 1356/2023	ARCHANA GADODIA-MP	SASWAT KUMAR ACHARYA
179	WP(C)/3067/2023 1357/2023	M/S KIRAN SMART FACTORY PRODUCTS I PVT. LTD., BBSRAMPUR	KANTA SARANGI
180	WP(C)/3068/2023 1358/2023	SAMBHUNATH MAJHI-MP	
	WP(C)/18940/2022		